GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1871 ANSWERED ON:05.12.2012 CONTRACTUAL LABOURERS AT AIRPORTS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether contractual labourers are employed by various airports in the country;

(b) if so, the details thereof, airportwise;

(c) whether the Supreme Court has given any directions with respect to the services of contract labourers;

(d) if so, whether such directives have been complied with by the authorities;and

(e) if not, the reasons therefor along with the corrective steps taken/proposed to be taken by the Government?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (e): Airports Authority of India (AAI) does not employ laborers directly at its airports and the directions issued by Supreme Court are complied with by the AAI. The information in respect of Joint Venture Airports is being collected.